



In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 22ND AUGUST, 2017]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

**HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>HEARING PART HEARD</u>				
1)	Crl.J.A/2/2014 WITH PAPER BOOK	TH THONGAM TARUN SINGH Vs STATE OF MANIPUR	MR. Y SURESH MR. K ACHOUBA MR N IBOCHA OBA SINGH	PP (HC)
2)	With Crl.J.A/3/2014 WITH PAPER BOOK	Y WILLIAM SINGH Vs STATE OF MANIPUR	MR. H KENAJIT	PP (HC)
3)	WP(C)/974/2014	M BIRAMANGOL SINGH AND 18 ORS Vs STATE OF MANIPUR AND ORS	MR. TH DHIREN MR. TH ROMMEL MR. I LALITKUMAR	MR. S SASI MR. A BIMOL MR. SHYAM SHARMA, GA MR. RS REISANG, SR.GA GA
4)	With WP(C)/110/2015	M SHYAMSHODOR SINGH AND 6 ORS Vs STATE OF MANIPUR AND ORS	MR. TH DHIREN MR. TH ROMMEL MR. I LALITKUMAR	MR. S SASI MR. A BIMOL MR. shyam sharma, ga MR. RS REISANG, SR.GA GA
5)	With MC(WP(C))/192/2015	Y INDRAJIT SINGHAND 4 ORS Vs M SHYAMSHODOR SINGH AND 13 ORS	MR. A ROMMEL MR. N IBOTOMBI	
6)	With MC(WP(C))/194/2015	Y INDRAJIT SINGHAND 4 ORS Vs M BIRAMANGOL SINGH AND 25 ORS	MR. A ROMMEL MR. N IBOTOMBI	

- 7) **With** MC(WP(C))/229/2015 M BIRAMANGOL SINGH
Vs STATE OF MANIPUR AND 6 ORS MR. TH DHIREN GA
- 8) **With** WP(C)/975/2014 KH YAIMA SINGH AND 3 ORS
Vs STATE OF MANIPUR AND ORS MR. TH DHIREN MR. TH ROMMEL MR. I LALITKUMAR MR. SH YANGYA MR. A MODHUCHANDRA MR. A BIMOL MR. S SASI GA
- 9) WP(C)/721/2016 MD ZAHIR SHAH
Vs STATE OF MANIPUR AND 3 ORS MR. M MOSES MS H KUNJESHORI MR M TAPAN SHARMA MS S JOTIBALA MR PHUNGYO ZINGKHEI MR. BP SAHU MS AYANGLEIMA MR KH ROSHAN MR. I LALITKUMAR MR. L ROJESHON GA

HEARING PIL

- 10) PIL/13/2016 NG SARAH DEVI
Vs STATE OF MANIPUR AND 2 ORS MR. M RAKESH GA

HEARING

- 11) W.P.(CrI.)/44/2008 WITH ENQUIRY REPORT SMT.E.TAMU DEVI
Vs STATE OF MANIPUR AND 3 ORS MR. M RAKESH MR. RS REISANG, SR.GA MR. S RUPACHANDRA, ASG
- 12) **With** W.P.(CrI.)/45/2008 WITH ENQUIRY REPORT S.BIRAMANI SINGH
Vs STATE OF MANIPUR AND 3 ORS MR. M RAKESH MR. KHAIDEM MANI MR. L SEVANANDA SHARMA MR. RS REISANG, SR.GA MR. S RUPACHANDRA, ASG
- 13) RFA/1/2009 WITH PAPER BOOK L.NABAKUMAR SINGH
Vs MM ASSN LTD AND ANR MR. SH TOMBISANA MR. KH CHONJON MR. TH MODHU
- 14) **With** MC(RFA)/16/2010 WITH PAPER BOOK L. NABAKUMAR SINGH
Vs MMA LTD AND ANR. MR. TH ROMMEL MR. N DAVID
- 15) **With** MC(RFA)/17/2010 WITH PAPER BOOK L. NABAKUMAR SINGH
Vs MMA LTD AND ANR. MR. TH ROMMEL MR. N DAVID
- 16) **With** MC(RFA)/17/2014 WITH PAPER BOOK L NABAKUMAR SINGH
Vs MM ASSN LTD Ms KH ROJITA
- 17) **With** MC(RFA)/19/2010 WITH PAPER BOOK L.NABAKUMAR SINGH
Vs MM ASSN LTD. AND ANR
- 18) Arb.A(J2)/1/2013 WITH PAPER BOOK NATIONAL HYDRO ELECTRIC POWER CORPORATION LTD
Vs STATE OF MANIPUR MR. HS PAONAM MR. S DIJESHWOR MR. N BIPIN MR. TH MODHU
- 19) Mat.App./2/2016 WITH LC RECORD S BHOROT SINGH
Vs S O KHOMDON DEVI MR. CH BIMOLCHANDRA MR BIKRAMJIT MR. MUNINDRO MR. H CHANDRAJIT SHARMA MR. TH MAHIRA

20)	WA/57/2016	STATE OF MANIPUR AND 3 ORS Vs MS MORUNG AND SONS	GA MR N IBOTOMBI ADDL AG	MR. M DEVANANDA
21)	With MC(WA)/49/2016	STATE OF MANIPUR AND 3 ORS Vs MS MORUNG AND SONS	MR. A ROMMEL	
22)	With MC(WA)/51/2016	STATE OF MANIPUR AND 3 ORS Vs MS MORUNG AND SONS	MR. A ROMMEL	
23)	With WA/58/2016	STATE OF MANIPUR AND 3 ORS Vs MS MORUNG AND SONS	MS. N SAVITRI MR. A ROMMEL Mr N IBOTOMBI ADDL AG	MR. M DEVANANDA MR. N CHURCHILL MR. PH SANAJAOBA MR. RK KULAJIT MR. NG JAGATCHANDRA MR. K ROSHAN Ms DONNAPRIYA ASEM
24)	With CONT.CAS(C)/89/2016	MS MORUNG AND SONS Vs O NABAKISHORE SINGH AND 3 ORS	MR. K ROSHAN MR. PH SANAJAOBA MR. N CHURCHILL Ms DONNAPRIYA ASEM MR. RK KULAJIT MR. M DEVANANDA	MR. S JASOBANTA MS. SAVITRI Ms CH MONIBALA MR. A ROMMEL Mr S SAMARJEET Mr N IBOTOMBI ADDL AG
25)	WP(C)/677/2016	BIDYARANI AYEKPAM AND 18 ORS Vs STATE OF MANIPUR AND 18 ORS	MR KH JETON MEITEI MR. RK HARINANDA MR. K MODHUSUDON	MR. HS PAONAM MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. L ASHINIKUMAR MR ADDL. AG
26)	Mat.App./3/2017 WITH MAT.APP. 9/2016 (D/O), LC RECORD	NINGTHOUJAM (O) JATI DEVI Vs NINGTHOJAM (O) RADHE DEVI	MR. TH MAHIRA	MR. TH DEEPAK MR. TH IBOHAL MR. T RAJENDRA
27)	WA/6/2017	L DHARENDRA SINGH Vs STATE OF MANIPUR AND 4 ORS	MR. A MANIGUN MS N VICTINA MR S RUBIKAR MR. M RARRY	MR. N JOTENDRO GA
28)	WA/15/2017 WITH WP(C) 463/2014 (D/O), REVIEW PET. 9/2015 (D/O)	STATE OF MANIPUR Vs NODIACHAND AND RAJDHONI MORNING AND NIGHT COLLEGEAND 2 ORS	ADDL GA	MR. A BIMOL MR. S SASI

29) **With** STATE OF MANIPUR MR. S SASI
WA/70/2016 **Vs** MR. H PRABIRKUMAR
WITH WP(C) 463/2014 NR COLLEGE AND 2 ORS MR. A ROMMEL
(D/O), REVIEW PET. 9/2015 MS. N SAVITRI
(D/O) Mr ADDL. AG MR. A GOLLY
MR. H SURAJ
MR. A BIMOL
Mr A PETER

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) Mr AARON KEISHING 21-08-2017 To 25-09-2017
- 2) MR. M HEMCHANDRA 21-08-2017 To 24-08-2017

(N ROJIT SINGH)
REGISTRAR